

ORISSA HIGH COURT

FILING REPORT AS ON :08/06/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	ADMLS/0000002/2020	ALEXANDER THE GREAT CARRIES CORP VS MT NINAWA	GAUTAM MISRA VS	// ()
2	BLAPL/0003885/2020	CHAKRA KAMAAR @ CHAKRA KAMAR VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	KUNDRA /16 /2020 () //
3	BLAPL/0003886/2020	SAGAR SWAIN VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	AINTHAPALI /367 /2019 () //
4	BLAPL/0003887/2020	RAGHUNATH BEHERA VS STATE OF ODISHA	A.N.PATTNAIK VS	S.P.(CID-CRL),CUTTACK /32 /2018 () //
5	BLAPL/0003888/2020	ARBIN TIRKEY VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	RAJGANGPUR /260 /2019 () //
6	BLAPL/0003889/2020	MAGUA @ ACHUTANANDA MULIA VS STATE OF ODISHA	SATYA RANJAN MULIA VS	PURIGHAT /106 /2020 () //
7	BLAPL/0003890/2020	ABINA @ ABHINA NAIK VS STATE OF ODISHA	SATYA RANJAN MULIA VS	CHHENDIPADA /112 /2018 () //
8	BLAPL/0003891/2020	SK.SAHID @ SOHID VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SAHADEV KHUNTA /82 /2020 () //
9	BLAPL/0003892/2020	K.DHIREN KUMAR DORA VS STATE OF ODISHA	S.K.MOHANTY VS	POLASARA PS /11 /2020 () //
10	BLAPL/0003893/2020	JITENDRA SAHOO VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	REAMAL /101 /2020 () //
11	BLAPL/0003894/2020	BABU @ UMAKANTA DAS @ RAMESH DAS VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	KHANDAGIRI P.S. /341 /2016 () //

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12	BLAPL/0003895/2020	BABULA MAHANTA VS STATE OF ODISHA	ASHUTOSH MOHANTA VS	GHATAGAON /195 /2019 () //
13	BLAPL/0003896/2020	SURESH HARIJAN VS STATE OF ODISHA	ANIRUDHA DAS VS	KOSAGUMUDA /82 /2019 () //
14	BLAPL/0003897/2020	SUDAM NAG VS STATE OF ODISHA	ANIRUDHA DAS VS	KHARIAR /34 /2020 () //
15	BLAPL/0003898/2020	RAJ MOHAN KISHAN @ TIRKEY VS STATE OF ODISHA	AMIT PRASAD BOSE VS	BIRMITRAPUR /141 /2019 () //
16	BLAPL/0003899/2020	KARAN NETAM VS STATE OF ODISHA	TRILOCHAN NANDA VS	NAWAPARA /12 /2020 () //
17	BLAPL/0003900/2020	DILLIP KUMAR SWAIN VS STATE OF ODISHA	ASHOK KUMAR ROUT VS	NIALI /26 /2015 () //
18	BLAPL/0003901/2020	HRUSHIKESH PATRA VS STATE OF ODISHA	S.S.RAY-2 VS	GOLANTHARA (BERHAMPUR) /145 /2019 () //
19	BLAPL/0003902/2020	SUKANTA KUMBHAR VS STATE OF ODISHA	JAGABANDHU SAHU VS	JAGDALPUR /128 /2016 () //
20	BLAPL/0003903/2020	PANDA @ JOGA BISOYI VS STATE OF ODISHA	BIBHUDANANDA MOHAPATRA VS	SURADA /151 /2019 () //
21	BLAPL/0003904/2020	MANOJ DALAI @ DORA VS STATE OF ODISHA	SABYASACHI MISHRA VS	JATNI P.S. /76 /2020 () //
22	BLAPL/0003905/2020	JOGENDRANATH PALA VS STATE OF ODISHA	S.S.RAY-2 VS	BHANJANAGAR /184 /2020 () //
23	BLAPL/0003906/2020	DIBAKAR SAHOO @ DIBAKAR SAHU @ CHAGADI	ADITI HOTA	HANDAPA /37 /2020

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0003907/2020	TAPAN KUMAR MALLICK	B.S.DASPANDA	OUPADA /16 /2020
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0003908/2020	SANDHYA RANI PATRA	B.R.TRIPATHY	R.UDAYAGIRI /23 /2020
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0003909/2020	RAJA @ RAKESH RANJAN MUDULI	BISWARANJAN DALAI	TIRTOL /318 /2019
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0003910/2020	BIKARNA NAIK	SUSANTA KUMAR ROUT	DHENKANAL SADAR /180 /2020
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0003911/2020	MD. SAHID @ MD. SAYEED	SIDHARTHA DAS	PLANTSITE /9 /2016
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0003912/2020	MD.SAGIR @ SAGIR @ JIG JIG	SIDHARTHA DAS	PLANTSITE /9 /2016
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0003913/2020	SOUMYA RANJAN PATTNAYAK @ LIPU	RAKESH RANJAN DASH	BALIANTA P.S. /95 /2020
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0003914/2020	RAMAKANTA DHALA	ADITI HOTA	KISHORENGAR /79 /2020
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0003915/2020	BIJAYA BAGH	B.R.TRIPATHY	SPL.TASK FORCE /9 /2014
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0003916/2020	GOPINATH BHATRA	TUKUNA KUMAR MISHRA	UMERKOTE /109 /2020
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0003917/2020	JEETEN NAYAK	L.N.RAYATSINGH	BALLIGUDA /150 /2019
		VS	VS	()

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35	BLAPL/0003918/2020	STATE OF ODISHA SAGAR SWAIN VS	SUSANTA KUMAR SAHU VS	// DHANUPALI /356 /2019 ()
36	BLAPL/0003919/2020	STATE OF ODISHA MD. SAHANAWAZ @ MD SHANAWJZ VS	DILLIP MOHANTY VS	// JHARSUGUDA /147 /2020 ()
37	BLAPL/0003920/2020	STATE OF ODISHA AKSHAYA PRADHAN VS	SITAKANTA HOTA VS	// HANDAPA /142 /2018 ()
38	BLAPL/0003921/2020	STATE OF ODISHA BIKASH NAYAK VS	SUJIT KUMAR PATNAIK VS	// CHAMAKHANDI /24 /2020 ()
39	BLAPL/0003922/2020	STATE OF ODISHA S.K.ABID VS	S.ROUT VS	// ANGUL TOWN /462 /2020 ()
40	BLAPL/0003923/2020	STATE OF ODISHA SURATHA PANI VS	SOUBHAGYA KUMAR DASH VS	// R.UDAYAGIRI /23 /2020 ()
41	BLAPL/0003924/2020	STATE OF ODISHA BIJU @ BIJAY PRADHAN VS	B.K.ROUTRAY VS	// AIR FIELD P.S. /194 /2019 ()
42	BLAPL/0003925/2020	STATE OF ODISHA ALOK BEHERA VS	JYOTIRMAYA SAHOO VS	// TANGI /39 /2020 ()
43	BLAPL/0003926/2020	STATE OF ODISHA BIJAY MANDAL VS	ASIT KUMAR JENA VS	// MALKANGIRI /123 /2018 ()
44	BLAPL/0003927/2020	STATE OF ODISHA BIJAY MANDAL VS	ASIT KUMAR JENA VS	// MALKANGIRI /49 /2018 ()
45	BLAPL/0003928/2020	STATE OF ODISHA BIJAY MANDAL VS STATE OF ODISHA	ASIT KUMAR JENA VS	// MALKANGIRI /108 /2019 () //

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46	BLAPL/0003929/2020	PUKHRAJ GOUR VS STATE OF ODISHA	ASIT KUMAR JENA VS	ORKEL /75 /2018 () //
47	BLAPL/0003930/2020	PABITRA KHATEI VS STATE OF ODISHA	DEVASHIS PANDA VS	SAHID NAGAR P.S. /329 /2018 () //
48	BLAPL/0003931/2020	SUBHAM TANDI VS STATE OF ODISHA	DEVASHIS PANDA VS	KESINGA /8 /2020 () //
49	BLAPL/0003932/2020	SAGAR BEHERA VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	CHHENDIPADA /117 /2020 () //
50	BLAPL/0003933/2020	ROHIT DAS VS STATE OF ODISHA	SARAT KUMAR JENA VS	HINJILI (ASKA) /279 /2019 () //
51	BLAPL/0003934/2020	SURESH PANGI VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	MALKANGIRI /119 /2020 () //
52	BLAPL/0003935/2020	PRASANTA PRADHAN VS STATE OF ODISHA	U.C.MISHRA VS	RAIKIA /6 /2019 () //
53	BLAPL/0003936/2020	BIJAYA PANI VS STATE OF ODISHA	B.R.TRIPATHY VS	R.UDAYAGIRI /23 /2020 () //
54	BLAPL/0003937/2020	BHANJA PAHAN VS STATE OF ODISHA	SARAT KUMAR JENA VS	KHALLIKOTE /150 /2020 () //
55	BLAPL/0003938/2020	MUYA KABASI VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	MATHILI /109 /2018 () //
56	BLAPL/0003939/2020	SAGAR UDDIN KHAN @ LALA VS STATE OF ODISHA	JAYDEEP PAL VS	KISSANNAGAR PS /57 /2020 () //
57	BLAPL/0003940/2020	NANDU @ JUDHISTIR NAIK	DHARMENDRA SETHY	TUMUSINGA /24 /2019

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		VS	VS	()
		STATE OF ODISHA		//
58	BLAPL/0003941/2020	JATADHARI MOHANTY @ JATA BARIK	GOPAL KRUSHNA MOHANTY	SATYABADI /83 /2018
		VS	VS	()
		STATE OF ODISHA		//
59	BLAPL/0003942/2020	MD. ALANGIR	ROHIT MAHATO	JASHIPUR /121 /2019
		VS	VS	()
		STATE OF ODISHA		//
60	BLAPL/0003943/2020	PRASANTA NAYAK @ PINTU	ARIJEET MISHRA	TIHIDI /55 /2020
		VS	VS	()
		STATE OF ODISHA		//
61	BLAPL/0003944/2020	RATIKANTA NAIK	ARIJEET MISHRA	JASHIPUR /75 /2020
		VS	VS	()
		STATE OF ODISHA		//
62	BLAPL/0003945/2020	SK. FARID	SUSANTA KUMAR LENKA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
63	BLAPL/0003946/2020	KHELA SOREN	JAYAKRISHNA MOHAPATRA	BARIPADA SADAR /49 /2019
		VS	VS	()
		STATE OF ODISHA		//
64	BLAPL/0003947/2020	MD. ASAGAR @ MOHAMMAD ASAGAR @ MUNIR	MUNIR KUMAR BUDHIA	PADWA /87 /2018
		VS	VS	()
		STATE OF ODISHA		//
65	BLAPL/0003948/2020	SANTOSH KUMAR	JAGANNATH KAMILA	SUNABEDA /209 /2019
		VS	VS	()
		STATE OF ODISHA		//
66	BLAPL/0003949/2020	SAMARESH SAHU	DURGA PRASANNA MISHRA	BHANJANAGAR /196 /2017
		VS	VS	()
		STATE OF ODISHA		//
67	BLAPL/0003950/2020	BALARAM SAHU	S.K.BHANJADEO	REMUNA /167 /2019
		VS	VS	()
		STATE OF ODISHA		//
68	BLAPL/0003951/2020	DIBAKAR SAHOO @ DIBAKAR SAHU @ CHAGADI	ADITI HOTA	KISHORENGAR /79 /2020
		VS	VS	()

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69	BLAPL/0003952/2020	STATE OF ODISHA DASA MARANDI VS	SURYAKANTA DWIBEDI VS	// RAIBANIA /5 /2020 ()
70	BLAPL/0003953/2020	STATE OF ODISHA JISAYA DIGAL VS	SURYAKANTA DWIBEDI VS	// BALLIGUDA /105 /2020 ()
71	BLAPL/0003954/2020	STATE OF ODISHA CHERU @ KRUSHNA DAKUA VS	RAJESH KUMAR MAHAPATRA VS	// BERHAMPUR SADAR /105 /2015 ()
72	CMP/0000382/2020	STATE OF ODISHA ANANDA CHANDRA SAHOO VS	K.K.PAHIL VS	// // ()
73	CMP/0000383/2020	MAKARANDA SAHOO NABA KUMAR SHAW VS	BANSHIDHAR BAUG VS	// // DISTRICT & SESSIONS JUDGE,CUTTACK(Cuttack)
74	CMP/0000384/2020	SISIR KUMAR PAL LAXMIPRIYA SINGH VS	P.C.JENA VS	IA/0000002/2020 // ()
75	CONTC/0001874/2020	LALAT KISHORE SINGH LAXMIDHAR MAJHI VS	ADV VS	// // ()
76	CONTC/0001875/2020	VIR VIKRAK YADAV PUSPANJALI PATRA VS	ADV VS	// // ()
77	CONTC/0001876/2020	ARTI AHUJA BISHNU CHARAN DAS VS	ADV VS	// // ()
78	CONTC/0001877/2020	KARNA DEB SAMADAR ASHOK KUMAR ACHARYA VS	ASHOK PATTNAIK VS	// // ()
79	CONTC/0001878/2020	BIRANCHI NARAYAN MOHANTY BAISNAB CH.PANDA VS	ADV VS	// // ()
		V.V.YADAV		//

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80	CONTC/0001879/2020	GOPAL BANJARA @ NAIK VS SURENDRA KUMAR	ADV VS	// O //
81	CONTC/0001880/2020	GOBINDA CH.SAMANTRAY VS P.S.GAHLAUT	SATYABRATA MOHANTY VS	// O //
82	CONTC/0001881/2020	HEMANTA KUMAR SAHU VS SASWAT MISHRA	ADV VS	// O //
83	CONTC/0001882/2020	BIMAL KUMAR BEHERA VS CHITHRA ARUMUGAM	PRASANTA KUMAR MOHANTY VS	// O //
84	CONTC/0001883/2020	ASHOK KUMAR MOHAPATRA VS CHITHRA ARUMUGAM	ADV VS	// O //
85	CONTC/0001884/2020	MANINDRA KUMAR PANIGRAHI VS SASWAT MISHRA	B.S.MISHRA 2 VS	// O //
86	CONTC/0001885/2020	MURALIDHAR DAS VS SANJEEV CHOPRA	PRAFULLA KUMAR MOHAPATRA VS	// O //
87	CONTC/0001886/2020	KESHAB GOND @ KESHABA GOND VS AJIT KUMAR MISHRA	ADV VS	// O //
88	CONTC/0001887/2020	RAMA CHANDRA CHAMPATIROY VS BHOLANATH SUKLA	UDIT RANJAN JENA VS	// O //
89	CONTC/0001888/2020	SANTOSH KUMAR MISHRA VS BISHNUPADA SETHI	DHULIRAM PATTANAYAK VS	// O //
90	CONTC/0001889/2020	GAYATRI MISSION SHAKTI FEDERATION JODAPUR VS ASHISH THAKARE	ADV VS	// O //
91	CONTC/0001890/2020	ASHOK BALIARSINGH	DEBASIS TRIPATHY	//

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		VS	VS	0
		S.K.SINGH@ SANJAY KUMAR SINGH		//
92	CONTC/0001891/2020	SANTOSH KUMAR MISHRA	DEBASIS TRIPATHY	//
		VS	VS	0
		S.K.SINGH@ SANJAY KUMAR SINGH		//
93	CONTC/0001892/2020	PRADIPTA KUAMR SENAPATI	DEBASIS TRIPATHY	//
		VS	VS	0
		S.K.SINGH @ SANJAY KUMAR SINGH		//
94	CONTC/0001893/2020	JYOTSNAMYEE ACHARYA	DEBASIS TRIPATHY	//
		VS	VS	0
		S.K.SINGH@ SANJAYA KUAMR SINGH		//
95	CONTC/0001894/2020	NITYANANDA BARAL	ADV	//
		VS	VS	0
		RANJAN DASH		//
96	CONTC/0001895/2020	ABDUL NAZAM KHAN	ADV	//
		VS	VS	0
		CHITHRA ARUMUGAM		//
97	CONTC/0001896/2020	MEENA MARANDI	ADV	//
		VS	VS	0
		CHITHRA ARUMUGAM		//
98	CONTC/0001897/2020	GANDHARBA LENKA	ADV	//
		VS	VS	0
		SAMARTH VERMA		//
99	CONTC/0001898/2020	PRASANNA KUMAR SWAIN	ADV	//
		VS	VS	0
		ASHOK K.K.MEENA		//
100	CONTC/0001899/2020	SITARAM NAIK	ADV	//
		VS	VS	0
		ASISH THAKARE		//
101	CONTC/0001900/2020	ANIL KUMAR PARIDA	ADV	//
		VS	VS	0
		SAURAV GARG		//
102	CONTC/0001901/2020	NIMAIN CHARAN SAHOO	ADV	//
		VS	VS	0

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103	CONTC/0001902/2020	SASWAT MISHRA ARUN KUMAR SAHOO VS	ADV VS	// // ()
104	CONTC/0001903/2020	SASWAT MISHRA SANTOSH KUMAR NAIK VS	ADV VS	// // ()
105	CONTC/0001904/2020	SASWAT MISHRA JAYANTA BISWAL VS	ADV VS	// // ()
106	CONTC/0001905/2020	SASWAT MISHRA RAJKUMAR SAHU VS	ADV VS	// // ()
107	CONTC/0001906/2020	SASWAT MISHRA BHAGABATA ROUT VS	ADV VS	// // ()
108	CONTC/0001907/2020	SASWAT MISHRA ASHOK KUMAR DASH VS	ADV VS	// // ()
109	CONTC/0001908/2020	SASWAT MISHRA SAMAR KUMAR ROUT VS	ADV VS	// // ()
110	CRLA/0000339/2020	DEORANJAN KUMAR SINGH SUNIL GIRI VS	ROHIT MAHATO VS	// RARUAN /30 /2020 ()
111	CRLA/0000340/2020	STATE OF ODISHA GANESH MALI @ PAEL VS	SUBASH CHANDRA SAHOO VS	// KOSAGUMUDA /43 /2017 ()
112	CRLA/0000341/2020	STATE OF ODISHA MANGALSAI BHATRA VS	SURYAKANTA DWIBEDI VS	// PAPADAHANDI /130 /2016 ()
113	CRLMA/0000096/2020	STATE OF ODISHA SARBESWAR PRASAD SAHU VS STATE OF ODISHA	MANAS CHAND VS	// / /0 () //

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114	CRLMC/0001078/2020	KAILASH BEHERA VS STATE OF ODISHA	TRILOCHAN PANIGRAHI VS	DELANGA /17 /2017 () //
115	CRLMC/0001079/2020	TUNA@SAROJ KUMAR SENAPATI VS STATE OF ODISHA	B.B.BEHERA VS	/ /0 () //
116	CRLMP/0000605/2020	GAGAN @ PANCHANAN MALIK VS STATE OF ODISHA	J.MANTRI VS	/ /0 () //
117	CRLMP/0000606/2020	PRADIP SWAIN VS STATE OF ODISHA	SIDHARTHA PRASAD DAS VS	/ /0 () //
118	CRLMP/0000607/2020	SUKUMARI BEHERA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	JAJPUR SADAR /193 /2020 () //
119	CRLMP/0000608/2020	RINA DAS VS STATE OF ODISHA	K.K.SWAIN VS	/ /0 () //
120	CRLMP/0000609/2020	SANATAN TIADI VS S.P, PURI	J.RATH VS	/ /0 () //
121	CRLMP/0000610/2020	MANOJ KUMAR BEHERA VS STATE OF ORISSA	ARIJEET MISHRA VS	/ /0 () //
122	CRLMP/0000611/2020	TRILOCHAN PARIDA VS STATE OF ORISSA	MANAS CHAND VS	/ /0 () //
123	CRLMP/0000612/2020	PRAKASH CHANDRA BARAL VS STATE OF ODISHA	PRAVASH CH JENA VS	/ /0 () //
124	CRLMP/0000613/2020	MIHIRKANTA SAHU @ BAINA VS STATE OF ODISHA	DURGA PRASAD DHAL VS	/ /0 () //
125	CRLREV/0000291/2020	BAPUN DHANGADAMAJHI	SANGRAM KESHARI ROUT	MACHHKUND /29 /2019

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		VS	VS	()
		STATE OF ODISHA		//
126	CRLREV/0000292/2020	HARESH KUMAR BANDICHHOR @ HARESH BANDICHHOR	ANAND KUMAR TRIPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
127	CRLREV/0000293/2020	DEBA @ DEBARAJ PRADHANI	DIPTI RANJAN BHOKTA	JHARIGAM /72 /2020
		VS	VS	()
		STATE OF ODISHA		//
128	CRLREV/0000294/2020	ISWAR MAJHI	SURYAKANTA DWIBEDI	TENTULIKHUNTI /75 /2020
		VS	VS	()
		STATE OF ODISHA		//
129	CRLREV/0000295/2020	BAIDYANATH SINGH	J.K.KHUNTIA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
130	CRREV/0000002/2020	DEBA @ DEBARAJ PRADHANI	DIPTI RANJAN BHOKTA	JHARIGAM /72 /2020
		VS	VS	()
		STATE OF ODISHA		//
131	FAO/0000546/2020	THE DIVISIONAL MANAGER, M/S NATIONAL INSURANCE CO. LTD.	MANOJ KUMAR SARANGI	/ /
		VS	VS	()
		BRUNDABAN PRADHAN		//
132	FAO/0000547/2020	CHANDRA SEKHAR PANDA	MANOJ KUMAR MOHANTY	/ /
		VS	VS	()
		STATE OF ODISHA		//
133	FAO/0000548/2020	NRUSINGHA CHARAN SAHOO	MANOJ KUMAR MOHANTY	/ /
		VS	VS	()
		STATE OF ODISHA		//
134	FAO/0000549/2020	JAYANTI DAS	KALPATARU PANIGRAHI	/ /
		VS	VS	()
		UNION OF INDIA		//
135	JCRLA/0000029/2020	PRAMOD KU. SAHU	ADV	JATNI P.S. /85 /2015
		VS	VS	DISTRICT & SESIONS JUDGE,BHUBANESWAR(Khordha *)
		STATE OF ODISHA		TR/0000041/2015
136	MACA/0000417/2020	KULAMANI DAS	PABITRA KUMAR NAYAK	/ /
		VS	VS	()

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137	MACA/0000418/2020	PRAKASH KUMAR MOHANTY MANORANJAN MALLICK VS	PABITRA KUMAR NAYAK VS	// // 0
138	MACA/0000419/2020	M/S.KANDOI TRANSPORT DIVISIONAL MANAGER, NATIONAL INSURANCE CORPORATION VS	SUBRATA SATPATHY VS	// // 0
139	MACA/0000420/2020	PRASANTA MANDAL THE DIVISIONAL MANAGER, ORIENTAL INSURANCE CORPORATION VS	SUBRATA SATPATHY VS	// // 0
140	MACA/0000421/2020	SATYA NARAYAN PATRA DIVISIONAL MANAGER, NATIONAL INSURANCE CORPORATION VS	SUBRATA SATPATHY VS	// // 0
141	MACA/0000422/2020	DEBADUTTA JENA THE DIVISIONAL MANAGER, ORIENTAL INSURANCE CORPORATION VS	SUBRATA SATPATHY VS	// // 0
142	MACA/0000423/2020	SRIMATI NAYAK DIVISIONAL MANAGER, NATIONAL INSURANCE CORPORATION VS	PRASANTA KUMAR MAHALI VS	// // 0
143	MACA/0000424/2020	JANKI SETHY SR.DIVISIONAL MANAGER,NATIONAL INSURANCE CORPORATION VS	PRASANTA KUMAR MAHALI VS	// // 0
144	MACA/0000425/2020	SATYABHAMA BIHARI NILIMA DEHURI VS	PRADEEP KU.MISHRA VS	// // 0
145	MACA/0000426/2020	JULILATA JENA SRIKANTA DAS VS	K.C.NAYAK VS	// // 0
146	MACA/0000427/2020	PRINCIPAL DRIEMS HRUDAY RANJAN BARIK VS	K.C.NAYAK VS	// // 0
147	MACA/0000428/2020	PRINCIPAL , DRIEMS SACHIN DRA SAHOO VS	K.C.NAYAK VS	// // 0
		PRINCIPAL DREMS		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
148	MACA/0000429/2020	SK.MOSUM VS PRINCIPAL DRIEMS	K.C.NAYAK VS	// O //
149	MACA/0000430/2020	MAGMA H.D.I GENERAL INSURANCE COMPANY VS SANDU SABARA	ADALI KHAN VS	// O //
150	RPFAM/0000101/2020	JAMES RAMESH PAN VS KUMUDUNI PATRA	ASHUTOSH MOHANATA VS	// O //
151	RSA/0000147/2020	RABINDRA KUAMR SAHU VS STATE OF ODISHA	PRASANTA KUMAR SATPATHY VS	// O //
152	TRP(C)/0000111/2020	AHALYA BEHERA@DALEI VS MANMOHAN DALEI	SURESH KUMAR JENA VS	// O //
153	WA/0000318/2020	BOARD OF DIRECTORS VS NALINIKANTA MISHRA	RAMAKANTA MOHANTY VS	// O //
154	WA/0000319/2020	STATE OF ODISHA VS PRAKASH KUMAR JENA	ADDL.GOV'T ADVOCATE VS	// O //
155	WA/0000320/2020	STATE OF ODISHA VS SURESH CHANDRA BAYEE	SR.STANDING COUNSEL VS	// O //
156	WA/0000321/2020	STATE OF ODISHA VS BIJAYA KUMAR ROUT	SR.STANDING COUNSEL (S AND ME) VS	// O //
157	WA/0000322/2020	STATE OF ODISHA VS ABHAYA KUMAR NAYAK	SR.STANDING COUNSEL (S AND ME) VS	// O //
158	WP(C)/0013776/2020	KAIBALYA SHANDHA VS STATE OF ODISHA	DEBASIS NAYAK VS	// O //
159	WP(C)/0013777/2020	SAROJ KUMAR TRIPATHY	DILLIP KUMAR PRADHAN	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
160	WP(C)/0013778/2020	SARAPANCH, MUJAGADA GRAMPANCHAYAT	DR.NIRANJAN SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
161	WP(C)/0013779/2020	BINAYA KUMAR PANIGRAHI	SURAJ MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
162	WP(C)/0013780/2020	PRATIMA ROUT	BHAGABAN BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
163	WP(C)/0013781/2020	M/S DHAMARA ENERGY PVT.LTD.	P.K.SINGH	//
		VS	VS	0
		STATE OF ODISHA		//
164	WP(C)/0013782/2020	BALARAM SAGAR	SUSIL KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
165	WP(C)/0013783/2020	GOPINATH MAHARANA	ASHOK PATTNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
166	WP(C)/0013784/2020	BIKASH CHANDRA PAL	RAMA KRISHNA BISOI	//
		VS	VS	0
		STATE OF ODISHA		//
167	WP(C)/0013785/2020	MEMBER OF PANCHAYAT SAMITI	AMITAV TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
168	WP(C)/0013786/2020	PRAFULLA KUMAR MOHANTY	BHAGABAN MOHANTY	//
		VS	VS	0
		TAHASILDAR, BHUBANESWAR		//
169	WP(C)/0013787/2020	BISHNUPRIYA DALEI	T.PANIGRAHI	//
		VS	VS	0
		LORD JAGANNATH MAHAPATRABHU BIJE		//
170	WP(C)/0013788/2020	DIBAKAR MISHRA	T.PANIGRAHI	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
171	WP(C)/0013789/2020	THE COLLECTOR, PURI BINOD KUMAR JAGDALA VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	// // 0 //
172	WP(C)/0013790/2020	SHYAM SUNDAR BAGHA VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	// 0 //
173	WP(C)/0013791/2020	AKHAYA KUMAR ASHE VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //
174	WP(C)/0013792/2020	NIRMAL KUMAR MOHANTY VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //
175	WP(C)/0013793/2020	BHARAT ALUMINIUM CO. LTD. VS THE ODISHA MINING CORPORATION LTD.	SARADA PRASANNA SARANGI VS	// 0 //
176	WP(C)/0013794/2020	RAJIB SARKAR VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //
177	WP(C)/0013795/2020	JOGENDR NATH TIWARI VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //
178	WP(C)/0013796/2020	NIKHIL CHANDRA ASHE VS STATE OF ORISSA	RAMA CHANDRA JENA VS	// 0 //
179	WP(C)/0013797/2020	JATINDRA NATH DAS VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //
180	WP(C)/0013798/2020	GHANASHYAM GUPTA VS STATE OF ORISSA	RAMA CHANDRA JENA VS	// 0 //
181	WP(C)/0013799/2020	RADHASHYAM GUPTA VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
182	WP(C)/0013800/2020	ARUN KUMAR SETHI VS STATE OF ORISSA	RAMA CHANDRA JENA VS	// O //
183	WP(C)/0013801/2020	RANJAN KUMAR BHOI VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// O //
184	WP(C)/0013802/2020	PANKAJINI DASH VS STATE OF ORISSA	RAMA CHANDRA JENA VS	// O //
185	WP(C)/0013803/2020	ABHIMANYU MAHAKUD VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// O //
186	WP(C)/0013804/2020	SUSANTA KUMAR SAHU VS STATE OF ORISSA	RAMA CHANDRA JENA VS	// O //
187	WP(C)/0013805/2020	SASAH BHUSAN BARIK VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// O //
188	WP(C)/0013806/2020	SAROJ KUMAR SA VS ODISHA STAFF SELECTION COMMISSION	AMITAV DAS VS	// O //
189	WP(C)/0013807/2020	SK.YUNUSH VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// O //
190	WP(C)/0013808/2020	KEDARNATH MOHAPATRA VS STATE OF ODISHA	MIHIR KUMAR MALLICK VS	// O //
191	WP(C)/0013809/2020	SK.NURUDDIN VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// O //
192	WP(C)/0013810/2020	ORITECH SYSTEMS VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	// O //
193	WP(C)/0013811/2020	JADUNATH SENAPATI	RAMA CHANDRA JENA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
194	WP(C)/0013812/2020	MINATI NAYAK	AMIT KUMAR SAA	//
		VS	VS	0
		STATE OF ODISHA		//
195	WP(C)/0013813/2020	RAJIB KUMAR MAHAKUD	N.K.SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
196	WP(C)/0013814/2020	NIRANJAN DASH	SURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ORISSA		//
197	WP(C)/0013815/2020	STATE OF ODISHA	SR.STANDING COUNSEL (S AND ME)	//
		VS	VS	0
		NATABAR NAYAK		//
198	WP(C)/0013816/2020	M/S.SABITA ENTERPRISES	SACHIDANANDA DASH	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0013817/2020	THE NATIONAL LAWYERS FORUM	GHASIRAM VERMA	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0013818/2020	BHABAGRAHI MAJHI	BISWABIHARI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
201	WP(C)/0013819/2020	SHAIKH TAJMUL HOK	BISWABIHARI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
202	WP(C)/0013820/2020	PRASAN KUMAR BEHERA	KANANBALA ROY CHOUDHURY	//
		VS	VS	0
		STATE OF ODISHA		//
203	WP(C)/0013821/2020	PRAVATI BAL	BISWABIHARI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
204	WP(C)/0013822/2020	SARASWATI DASH	BISWABIHARI MOHANTY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
205	WP(C)/0013823/2020	STATE OF ODISHA HIMANSU BHUSAN MISHRA VS	BISWABIHARI MOHANTY VS	// // ()
206	WP(C)/0013824/2020	STATE OF ODISHA JAGANATH GIRI VS	LAMBODAR PRADHAN VS	// // ()
207	WP(C)/0013825/2020	TAHASILDAR MAHAKALPARA LIPTIRANI PRADHAN VS	BISWABIHARI MOHANTY VS	// // ()
208	WP(C)/0013826/2020	STATE OF ORISSA JAGANATH GIRI VS	LAMBODAR PRADHAN VS	// // ()
209	WP(C)/0013827/2020	TAHASILDAR,MAHAKALAPARA SIDHESWAR GIRI VS	LAMBODAR PRADHAN VS	// // ()
210	WP(C)/0013828/2020	TAHASILDAR, MAHAKALAPARA JAGANATH GIRI VS	LAMBODAR PRADHAN VS	// // ()
211	WP(C)/0013829/2020	TAHASILDAR, MAHAKALAPARA PUSPANJALI SENAPATI VS	BISWABIHARI MOHANTY VS	// // ()
212	WP(C)/0013830/2020	STATE OF ORISSA PRAMOD SETHI VS	SABITA RANJAN PATTNAIK VS	// // ()
213	WP(C)/0013831/2020	COLLECTOR, KENDRAPARA BINAPANI TRIPATHY VS	BISWABIHARI MOHANTY VS	// // ()
214	WP(C)/0013832/2020	STATE OF ORISSA SRIKANT PARIDA VS	KISHORE KUMAR MISHRA VS	// // ()
215	WP(C)/0013833/2020	STATE OF ODISHA SATYABRATA SWAIN VS	BISWABIHARI MOHANTY VS	// // ()
		STATE OF ORISSA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
216	WP(C)/0013834/2020	TAPAS KUMAR PARIDA VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	// O //
217	WP(C)/0013835/2020	CHIRASMITA NAYAK VS STATE OF ORISSA	BISWABIHARI MOHANTY VS	// O //
218	WP(C)/0013836/2020	SARBESWAR SWAIN VS STATE OF ODISHA	MANAS RANAJAN DHAL VS	// O //
219	WP(C)/0013837/2020	SUVASMITA PATI VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// O //
220	WP(C)/0013838/2020	KULAMANI BASTIA VS STATE OF ODISHA	MANAS RANJAN DHAL VS	// O //
221	WP(C)/0013839/2020	TRUPTIRANI SAHOO VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// O //
222	WP(C)/0013840/2020	ASHOK KUMAR PADHY VS STATE OF ODISHA	MANAS RANJAN DHAL VS	// O //
223	WP(C)/0013841/2020	PRATIMA PRADHAN VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// O //
224	WP(C)/0013842/2020	SANJAYA KUMAR ROUT VS STATE OF ODISHA	MANAS RANJAN DHAL VS	// O //
225	WP(C)/0013843/2020	MAMATA MANJARI BISWAL VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// O //
226	WP(C)/0013844/2020	PRASANTA KUMAR DAS VS STATE OF ODISHA	SANGRAM JENA VS	// O //
227	WP(C)/0013845/2020	MINI NAIK	SUJATA JENA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0013846/2020	INTEGRATED KATAK YOUTH AMITY TELUGU ASSOCIATION (KATA)	SHASHI KUMAR JENA	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0013847/2020	BASUDEBA PUROHIT	H.K.ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0013848/2020	SANDHYARANI PANDA	H.K.ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0013849/2020	RAMANI RANJAN MAHAPATRA	H.K.ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0013850/2020	NAMITA JENA	H.K.ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0013851/2020	KALIPRASANNA SATAPATHY	H.K.ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0013852/2020	ABHISHEK ENTERPRISES	SOUBHAGYA S.DAS	//
		VS	VS	0
		AUTHORISED OFFICER		//
235	WP(C)/0013853/2020	DILLIP KUMAR RAY		//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0013854/2020	GAGAN CHANDRA DAS	SANJEEV UDGATA	//
		VS	VS	0
		ASST.MANAGER (ELECT.), SECTION III, WESCO UTILITY		//
237	WP(C)/0013855/2020	SADANANDA MOHANTY	KABIR KUMAR JENA	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0013856/2020	SHYAM SUNDAR DAS	KABIR KUMAR JENA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
239	WP(C)/0013857/2020	UNION OF INDIA BIBHUTI BHUSAN MALLICK VS	TAPAN KUMAR MOHANTY VS	// // ()
240	WP(C)/0013858/2020	STATE OF ODISHA RABINDRA KUMAR PANIGRAHI VS	BIRAJA PRASANNA SATAPATHY VS	// // ()
241	WP(C)/0013859/2020	STATE OF ODISHA RAJEEBA KUMAR DUTTA VS	BIRAJA PRASANNA SATAPATHY VS	// // ()
242	WP(C)/0013860/2020	STATE OF ODISHA GOBINDA BHUYAN VS	SARAT CHANDRA MISHRA VS	// // ()
243	WP(C)/0013861/2020	STATE OF ODISHA DILLIP KUMAR MEHER VS	K.SWAIN VS	// // ()
244	WP(C)/0013862/2020	STATE OF ODISHA BASANTI DAS VS	DILLIP RAY VS	// // ()
245	WP(C)/0013863/2020	THAT STATE OF ODISHA ANTARYAMI SWAIN VS	K.SWAIN VS	// // ()
246	WP(C)/0013864/2020	STATE OF ODISHA PRADEEP KUMAR BISWAL VS	PARTHA SARATHI NAYAK VS	// // ()
247	WP(C)/0013865/2020	STATE OF ODISHA KUMUDINI SAHOO VS	K.SWAIN VS	// // ()
248	WP(C)/0013866/2020	STATE OF ODISHA BABA JAGADISWAR PANI PANCHAYAT, BENIPALLA VS	PRADEEP KUMAR MOHAPATRA VS	// // ()
249	WP(C)/0013867/2020	STATE OF ORISSA RAJKISHORE MOHANTA VS	PITAMBAR PANDA VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
250	WP(C)/0013868/2020	SUDHANSU SEKHAR DALAI VS STATE OF ODISHA	PRAVAT RANJAN DASH VS	// O //
251	WP(C)/0013869/2020	BIBHURANJAN RAY VS PRINCIPAL SECRETARY FOREST AND ENVIRONMENT DEPTT	RABINDRA KUMAR PATNAIK VS	// O //
252	WP(C)/0013870/2020	LAXMI NARAYAN PANDA VS STATE OF ORISSA	PRITAM KUMAR MOHANTY VS	// O //
253	WP(C)/0013871/2020	DEBENDRA MANGUAL VS HINDUSTAN AERONAUTICS LTD	GOURANGA CHARAN MOHAPATRA VS	// O //
254	WP(C)/0013872/2020	CHITTA RANJAN SUKLA VS HINDUSTAN AERONAUTICS LTD.	GOURANGA CHARAN MOHAPATRA VS	// O //
255	WP(C)/0013873/2020	BHASKAR CHANDRA SAMAL VS HINDUSTAN AERONAUTICS LTD	GOURANGA CHARAN MOHAPATRA VS	// O //
256	WP(C)/0013874/2020	NABA KISHORE PATRA VS HINDUSTAN AERONAUTICS LTD.	GOURANGA CHARAN MOHAPATRA VS	// O //
257	WP(C)/0013875/2020	PARTHA SARATHI PRADHAN VS STATE OF ODISHA	SANJAY KUMAR MISHRA VS	// O //
258	WP(C)/0013876/2020	RAHIM KHAN VS STATE OF ODISHA	MANOJ KUMAR PATI VS	// O //
259	WP(C)/0013877/2020	CHATURBHUJA DAS VS STATE OF ODISHA	M.M.DAS VS	// O //
260	WP(C)/0013878/2020	SAROGINE JENA VS STATE OF ORISSA	DEBASISH SAMAL VS	// O //
261	WP(C)/0013879/2020	SAILENDRA NARAYAN MOHANTY	DEBASISH SAMAL	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATEOF ORISSA		//
262	WP(C)/0013880/2020	MANOJ KUMAR SAMAL	L.K.MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0013881/2020	GOURI KUMAR PANDA	L.K.MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0013882/2020	KRUSHNA CHANDRA BISWAL	DEBASISH SAMAL	//
		VS	VS	0
		STATE OF ORISSA		//
265	WP(C)/0013883/2020	URBASI ROUTARAY	MANAS PATI	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0013884/2020	KISHORE KUMAR MAJHI	SAMARENDRA PATTANAIK	//
		VS	VS	0
		REGISTRAR CIVIL COURT SAMBALPUR		//
267	WP(C)/0013885/2020	PADALA BHASKAR RAO	SAMIR KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0013886/2020	M/S.SERAJUDDIN AND CO	ARNAV DASH	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0013887/2020	MANJULATA PRUSTY	SAMIR KUMAR MISHRA	//
		VS	VS	0
		COMMISSIONER OF ENDOWMENTS ODISHA		//
270	WP(C)/0013888/2020	PADMA CHARAN PANIGRAHI	R.ACHARY	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0013889/2020	BIRANCHI NARAYAN SAMANTARAY	NIRANJAN LENKA	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0013890/2020	NIRMAL CHANDRA SAHOO	SABYASACHI MISHRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
273	WP(C)/0013891/2020	UNION OF INDIA GAUTAM ROUT VS STATE OF ODISHA	MANAS RANJAN PADHI VS	// // 0 //
274	WP(C)/0013892/2020	RAMESH CHANDRA ROUT VS STATE OF ODISHA	A.PATTANAIAK VS	// 0 //
275	WP(C)/0013893/2020	BASANTA KUMAR SAHOO VS STATE OF ODISHA	MANAS RANJAN PADHI VS	// 0 //
276	WP(C)/0013894/2020	OM PRAKASH MOHAPATRA VS THE SENIOR SUPERINTENDENT OF POST OFFICES	SAHASRA JYOTI NANDA VS	// 0 //
277	WP(C)/0013895/2020	MANORAMA MOHAPATRA VS STATE OF ODISHA	MANAS RANJAN PADHI VS	// 0 //
278	WP(C)/0013896/2020	AKSHAYA KUMAR PATTNAIK VS STATE OF ODISHA	ARUN KUMAR ACHARYA VS	// 0 //
279	WP(C)/0013897/2020	BINOD KRUSHNA SAHOO VS STATE OF ODISHA	ARUN KUMAR ACHARYA VS	// 0 //
280	WP(C)/0013898/2020	PRATAP CHANDRA ROUT VS STATE OF ODISHA	MANAS RANJAN PADHI VS	// 0 //
281	WP(C)/0013899/2020	MAYADHARA BIHARI VS STATE OF ODISHA	ARUN KUMAR ACHARYA VS	// 0 //
282	WP(C)/0013900/2020	SRIMANTA KUMAR LENKA VS STATE OF ODISHA	ARUN KUMAR ACHARYA VS	// 0 //
283	WP(C)/0013901/2020	UMAKANTA SAHOO VS STATE OF ODISHA	MANAS RANJAN PADHI VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
284	WP(C)/0013902/2020	SIDHARTHA CHAKRABORTY VS STATE OF ODISHA	ARUN KUMAR ACHARYA VS	// O //
285	WP(C)/0013903/2020	SANJAYA KUMAR ROUT VS STATE OF ODISHA	MANAS RANJAN PADHI VS	// O //
286	WP(C)/0013904/2020	PITAMBAR MAHANTA VS STATE OF ODISHA	ARUN KUMAR ACHARYA VS	// O //
287	WP(C)/0013905/2020	MANGALA PRASAD MOHAPATRA VS STATE OF ODISHA	MANAS RANJAN PADHI VS	// O //
288	WP(C)/0013906/2020	UMA KANTA NAYAK VS STATE OF ODISHA	ARUN KUMAR ACHARYA VS	// O //
289	WP(C)/0013907/2020	SADANANDA DEHURI VS STATE OF ODISHA	ARUN KUMAR ACHARYA VS	// O //
290	WP(C)/0013908/2020	RASHMI RANJAN MISHRA VS STATE OF ODISHA	MANAS RANJAN PADHI VS	// O //
291	WP(C)/0013909/2020	RABINDRA MAHANTA VS STATE OF ODISHA	ARUN KUMAR ACHARYA VS	// O //
292	WP(C)/0013910/2020	SANJAY KUMAR ROUT VS STATE OF ODISHA	SATYAJIT SAMAL VS	// O //
293	WP(C)/0013911/2020	SUDHIR KUMAR MAHANTA VS STATE OF ODISHA	ARUN KUMAR ACHARYA VS	// O //
294	WP(C)/0013912/2020	KISHORE CHANDRA JENA VS STATE OF ODISHA	SATYAJIT SAMAL VS	// O //
295	WP(C)/0013913/2020	MANASH KUMAR ROUT	MANAS RANJAN PADHI	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0013914/2020	GOPINATH MAHANTO	ARUN KUMAR ACHARYA	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0013915/2020	AMULYA KUMAR PRADHAN	SATYAJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0013916/2020	DIBAKAR MAHANTA	ARUN KUMAR ACHARYA	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0013917/2020	SANJUKTA NAYAK	MANAS RANJAN PADHI	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0013918/2020	JYOTSNA BEHERA	SATYAJIT SAMAL	//
		VS	VS	0
		STATE OF ORISSA		//
301	WP(C)/0013919/2020	GOURANGA CHARAN DAS	ARUN KUMAR ACHARYA	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0013920/2020	RABINDRA KUMAR MANIK	MANAS RANJAN PADHI	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0013921/2020	MANJULATA ROUT	ARUN KUMAR ACHARYA	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0013922/2020	BHRAMARA MALLIK	PRASANNA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0013923/2020	SUMANTA BISWAL @ SUMANTA KUMAR BISWAL	SATYAJIT SAMAL	//
		VS	VS	0
		STATE OF ORISSA		//
306	WP(C)/0013924/2020	MANMATH KUMAR DEY	SATYABRATA MOHANTY 1	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
307	WP(C)/0013925/2020	STATE OF ORISSA BHABANI SHANKAR ROUT VS	SATYAJIT SAMAL VS	// // ()
308	WP(C)/0013926/2020	STATE OF ORISSA BENUDHAR GARU VS	SATYABRATA MOHANTY 1 VS	// // ()
309	WP(C)/0013927/2020	STATE OF ORISSA PANDABA MALLIK VS	PRASANNA KUMAR MISHRA VS	// // ()
310	WP(C)/0013928/2020	STATE OF ODISHA RABINDRA KUMAR SAHOO VS	SATYABRATA MOHANTY 1 VS	// // ()
311	WP(C)/0013929/2020	STATE OF ORISSA NABA KRUSHNA SAHU VS	SATYABRATA MOHANTY (1) VS	// // ()
312	WP(C)/0013930/2020	STATE OF ORISSA BIDYADHAR MALLIK VS	PRASANNA KUMAR MISHRA VS	// // ()
313	WP(C)/0013931/2020	STATE OF ODISHA BANSHIDHAR SAHOO VS	SATYABRATA MOHANTY 1 VS	// // ()
314	WP(C)/0013932/2020	STATE OF ORISSA MANOJ KUMAR PARIDA VS	SATYABRATA MOHANTY 1 VS	// // ()
315	WP(C)/0013933/2020	STATE OF ORISSA PABITRA BISWAL VS	GYANENDRA CHANDRA SWAIN VS	// // ()
316	WP(C)/0013934/2020	UNION OF INDIA JYOTSNA MALLIK VS	PRASANNA KUMAR MISHRA VS	// // ()
317	WP(C)/0013935/2020	STATE OF ODISHA DUSASAN MALLIK VS	PRASANNA KUMAR MISHRA VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
318	WP(C)/0013936/2020	SAGAR KUMAR DAS VS STATE OF ODISHA	SATYA BRATA MOHANTY (1) VS	// O //
319	WP(C)/0013937/2020	BIDYUT KUMAR PANIGRAHI VS STATE OF ODISHA	SURAJ MOHANTY VS	// O //
320	WP(C)/0013938/2020	GADADHARA MALLIK VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	// O //
321	WP(C)/0013939/2020	M/S. JAY JAGANNATH CONTRACT WORKS VS UNION OF INDIA	BIPLAB MOHANTY VS	// O //
322	WP(C)/0013940/2020	SUNIL KUMAR JENA VS STATE OF ODISHA	S.K.NAYAK 2 VS	// O //
323	WP(C)/0013941/2020	SRIRAM MALLIK VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	// O //
324	WP(C)/0013942/2020	PRAVAKAR MALLIK VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	// O //
325	WP(C)/0013943/2020	RATNAKAR PRADHAN VS STATE OF ORISSA	SUKANTA KUMAR DALAI VS	// O //
326	WP(C)/0013944/2020	A.ARJUNA PATRO VS STATE OF ODISHA	MANORANJAN MISHRA VS	// O //
327	WP(C)/0013945/2020	BATAKRUSHNA PATRA VS STATE OF ORISSA	DHULIRAM PATTANAYAK VS	// O //
328	WP(C)/0013946/2020	SUSANTA KUMAR MALLIK VS STATE OF ORISSA	SUKANTA KUMAR DALAI VS	// O //
329	WP(C)/0013947/2020	JAYADEV DAS	DHULIRAM PATTANAYAK	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ORISSA		//
330	WP(C)/0013948/2020	ANANTA MANDAL	KHIROD K.ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0013949/2020	SUJAN MOHANTY	DHULIRAM PATTANAIK	//
		VS	VS	0
		STATE OF ORISSA		//
332	WP(C)/0013950/2020	LAXMIDHAR JENA	SUKANTA KUMAR DALAI	//
		VS	VS	0
		STATE OF ORISSA		//
333	WP(C)/0013951/2020	PRAMOD CHANDRA DAS	DHULIRAM PATTNAIK	//
		VS	VS	0
		STATE OF ORISSA		//
334	WP(C)/0013952/2020	SUBASH KUMAR ROUT	SUKANTA KUMAR DALAI	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0013953/2020	HARSA CHNADRA MISHRA	DHULIRAM PATTNAIK	//
		VS	VS	0
		STATE OF ORISSA		//
336	WP(C)/0013954/2020	M.SIMANCHALA DORA	ADITYA PRASAD RATH	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0013955/2020	BIJAYA KUMAR DAS	DHULIRAM PATTNAIK	//
		VS	VS	0
		STATE OF ORISSA		//
338	WP(C)/0013956/2020	SANTOSH KUMAR SAMANTRAY	DHULIRAM PATTNAIK	//
		VS	VS	0
		STATE OF ORISSA		//
339	WP(C)/0013957/2020	DAMBARU MALLIK	PRASANNA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0013958/2020	SAMAR KUMAR ROUT	APARESH BHOI	//
		VS	VS	0

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341	ABLAPL/0006354/2020	STATE OF ODISHA MEGHANAD PRADHAN VS	SATYA RANJAN MULIA VS	// JARAPADA /19 /2020 ()
342	ABLAPL/0006355/2020	STATE OF ODISHA MAHENDRA SAHOO @ BHIBU VS	SATYA RANJAN MULIA VS	// JATNI P.S. /189 /2020 ()
343	ABLAPL/0006356/2020	STATE OF ODISHA SK.ASHIQUE VS	S.P.DASH VS	// SORO /166 /2020 ()
344	ABLAPL/0006357/2020	STATE OF ODISHA D.RAJESH VS	DEBASIS SARANGI VS	// JARADA /55 /2020 ()
345	ABLAPL/0006358/2020	STATE OF ODISHA D.DAMBURU VS	DEBASIS SARANGI VS	// JARADA /93 /2020 ()
346	ABLAPL/0006359/2020	STATE OF ODISHA D.DHARMA RAO VS	DEBASIS SARANGI VS	// JARADA /94 /2020 ()
347	ABLAPL/0006360/2020	STATE OF ODISHA DEEPAK MAHAPATRA VS	PRAMODA KUMAR MISHRA VS	// / /0 ()
348	ABLAPL/0006361/2020	STATE OF ODISHA KHIROD CHANDRA PATRA VS	SATYA RANJAN MULIA VS	// HEMGIR /127 /2020 ()
349	ABLAPL/0006362/2020	STATE OF ODISHA SK.RAJU @ RAJUDDIN VS	J.K.KHUNTIA VS	// SAHADEV KHUNTA /19 /2014 ()
350	ABLAPL/0006363/2020	STATE OF ODISHA SUNIL KUMAR DAS VS	SUSANTA KUMAR BARAL VS	// PURIGHAT /121 /2020 ()
351	ABLAPL/0006364/2020	STATE OF ODISHA SK.SABIR VS STATE OF ODISHA	J.K.KHUNTIA VS	// SAHADEV KHUNTA /20 /2014 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
352	ABLAPL/0006365/2020	SUBASH SAHU VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	JARAPADA /104 /2020 () //
353	ABLAPL/0006366/2020	BALABHADRA SAHOO VS STATE OF ODISHA	CHITTA RANJAN SAHU VS	BARAMBA /122 /2020 () //
354	ABLAPL/0006367/2020	SK.IMAM VS STATE OF ODISHA	J.K.KHUNTIA VS	SAHADEV KHUNTA /21 /2014 () //
355	ABLAPL/0006368/2020	BABUL @ SATYABRAT LENKA VS STATE OF ODISHA	SUSANTA KUMAR ROUT VS	KAMAKHYANAGAR /160 /2020 () //
356	ABLAPL/0006369/2020	ASHOK KUMAR RAY VS STATE OF ODISHA	BIJAY KUMAR MOHANTY VS	PHIRINGIA /6 /2020 () //
357	ABLAPL/0006370/2020	MANORANJAN BARIK @ KUINA VS STATE OF ODISHA	ASHOK KU SAHOO VS	KENDRAPARA /80 /2020 () //
358	ABLAPL/0006371/2020	GOKULA NAHAK VS STATE OF ODISHA	AMITAV TRIPATHY VS	SARANAKUL /29 /2020 () //
359	ABLAPL/0006372/2020	PRASANNA KU GARADA VS STATE OF ODISHA	BIDYADHAR MANASINGH VS	/ /0 () //
360	ABLAPL/0006373/2020	SUDHIR SAHOO VS STATE OF ODISHA	ASHOK KU SAHOO VS	DHENKANAL SADAR /276 /2019 () //
361	ABLAPL/0006374/2020	BHAGABAN SAHOO VS STATE OF ODISHA	RAMESH CHANDRA BEHERA VS	/ /0 () //
362	ABLAPL/0006375/2020	PITABAS SAMAL VS STATE OF ODISHA	ASIT KU JENA VS	BALICHANDRAPUR /80 /2020 () //
363	ABLAPL/0006376/2020	PRAVAKAR PRADHAN @ SILU	BIRABAR GANTHIA	ATHGARH /329 /2019

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
364	ABLAPL/0006377/2020	AKARAN BEHERA @ NARAYAN BEHERA	BIRABAR GANTHIA	BARAMBA /290 /2019
		VS	VS	()
		STATE OF ODISHA		//
365	ABLAPL/0006378/2020	SRIMANTA @ SIMANTA KUMAR SWAIN	DEEPAK KU SAHOO	MAHAKALPARA /61 /2020
		VS	VS	()
		STATE OF ODISHA		//
366	ABLAPL/0006379/2020	MANORANJAN SETHI	SAMVIT MOHANTY	BALIKUDA /158 /2019
		VS	VS	()
		STATE OF ODISHA		//
367	ABLAPL/0006380/2020	LOCHAN KHATEI	D.K.DAS	BALANGA /47 /2020
		VS	VS	()
		STATE OF ODISHA		//
368	ABLAPL/0006381/2020	SUKUTA @ ASHOK KUMAR SAHOO	DEEPAK KUMAR DAS	GOP /100 /2020
		VS	VS	()
		STATE OF ODISHA		//
369	ABLAPL/0006382/2020	RAJESH ROY	DEBENDRA KUMAR BEHERA	SAHID NAGAR P.S. /8 /2020
		VS	VS	()
		STATE OF ODISHA		//
370	ABLAPL/0006383/2020	RAJA @ RANJAN PATRA	RAJESH KUMAR PATNAIK	TIRTOL /301 /2018
		VS	VS	()
		STATE OF ODISHA		//
371	ABLAPL/0006384/2020	SANJULATA SENAPATI	SHUBHENDU KUMAR PARIDA	OUPADA /44 /2020
		VS	VS	()
		STATE OF ODISHA		//
372	ABLAPL/0006385/2020	BANTI @ RAKESH BEHERA	ARIJEET MISHRA	CHAULIAGANJA /30 /2020
		VS	VS	()
		STATE OF ODISHA		//
373	ABLAPL/0006386/2020	DIBYAJYOTI PATRA	ROHIT MAHATO	MOHULDIHA /54 /2016
		VS	VS	()
		STATE OF ODISHA		//
374	ABLAPL/0006387/2020	KAMADEV RANA	UMAKANTA BARIK	KEGAON /82 /2018
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
375	ABLAPL/0006388/2020	STATE OF ODISHA BIJOYA KETAN NAYAK VS	SAROJ KUMAR PADHY VS	// CUTTACK VIGILANCE /12 /2018 ()
376	ABLAPL/0006389/2020	STATE OF ODISHA(VIG.) CHANDAN KUMAR MOHANTY VS	SAPAN KUMAR PAL VS	// BARIPADA TOWN /349 /2020 ()
377	ABLAPL/0006390/2020	STATE OF ODISHA SADIKA CHETTY VS	SUCHIT KUMAR NAYAK VS	// LAXMIPUR /31 /2020 ()
378	ABLAPL/0006391/2020	STATE OF ODISHA TIRTHAYA KUMAR JATI VS	PRAVAKAR BEHERA VS	// TANGI (KHURDA) /89 /2020 ()
379	ABLAPL/0006392/2020	STATE OF ODISHA MUNA PALEI @ MOHAN CHANDRA PALEI VS	DINESH KUMAR MOHANTY VS	// BASELI SAHI PS /131 /2020 ()
380	ABLAPL/0006393/2020	STATE OF ODISHA KAMAL CH.ROUT @ JHUJHU ROUT VS	SANJIT MISHRA VS	// LAXMISAGAR P.S. /128 /2020 ()
381	ABLAPL/0006394/2020	STATE OF ODISHA SAROJ NANDA VS	SARBESWAR BEHERA VS	// UDALA /142 /2020 ()
382	ABLAPL/0006395/2020	STATE OF ODISHA BHOLANATH BARIK VS	RONIT GHOSH VS	// COLLIERY /171 /2020 ()
383	ABLAPL/0006396/2020	STATE OF ODISHA NABIN NAIK VS	MANAS CHAND VS	// KESINGA /402 /2019 ()
384	ABLAPL/0006397/2020	STATE OF ODISHA SUBRAT KUMAR NAYAK VS	ROHIT MAHATO VS	// / /0 ()
385	ABLAPL/0006398/2020	STATE OF ODISHA NARAYAN SWAIN VS STATE OF ODISHA	L.N.RAYATSINGH VS	// MARKAT NAGAR /109 /2020 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
386	ABLAPL/0006399/2020	PRASANTA KUMAR PANDA VS STATE OF ODISHA	LN.RAYATSINGH VS	BALUGAON P.S. /30 /2018 () //
387	ABLAPL/0006400/2020	PRAMOD KUMAR PANDA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	KHARABEL NAGAR P.S. /110 /2020 () //
388	ABLAPL/0006401/2020	TUBI KHUNTIA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	NAYAKOT /36 /2020 () //
389	ABLAPL/0006402/2020	SABITA RANA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BALUGAON P.S. /94 /2020 () //
390	ABLAPL/0006403/2020	NIRUPAMA NAYAK VS STATE OF ODISHA(VIG.)	SAROJ KUMAR PADHY VS	CUTTACK VIGILANCE /12 /2018 () //
391	ABLAPL/0006404/2020	SARTIKA KARNA VS STATE OF ODISHA	JAGANNATH KAMILA VS	MANAMUNDA /74 /2020 () //
392	ABLAPL/0006405/2020	R.HARIBANDHU REDDY @ R.HARIBANDHU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	CHAMAKHANDI /69 /2020 () //
393	ABLAPL/0006406/2020	SUKANTI KANDI VS STATE OF ODISHA	B.P.CHHUALSINGH VS	KAKATAPUR /83 /2020 () //
394	ABLAPL/0006407/2020	SIBA PRADHAN VS STATE OF ODISHA	JAGANNATH KAMILA VS	KANTAMAL /77 /2019 () //
395	ABLAPL/0006408/2020	ARATA MAJHI @ ARATA CHANDRA MAJHI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	JANKIA P.S. /116 /2020 () //
396	ABLAPL/0006409/2020	SURANJAN JENA @ SURIA VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	SALIPUR /183 /2020 () //
397	ABLAPL/0006410/2020	SANJINA BIBI @ SANJEEDA KHATUN	JAYDEEP PAL	KISSANNAGAR PS /57 /2020

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
398	ABLAPL/0006411/2020	JAYAKRUSHNA BEHERA	PRADEEP KUMAR DAS	ANANDAPUR /82 /2020
		VS	VS	()
		STATE OF ODISHA		//
399	ABLAPL/0006412/2020	MIR SADAB @ GORA	PRADEEP KUMAR DAS	PURUNABAZAR /96 /2020
		VS	VS	()
		STATE OF ODISHA		//
400	ABLAPL/0006413/2020	ALOK PRIYADARSHI	SAROJ KUMAR PADHY	MAHILA P.S. BUXIBAZAR /5 /2020
		VS	VS	()
		STATE OF ODISHA		//
401	ABLAPL/0006414/2020	K.KRISHNA RAO	DEBASIS SARANGI	JARADA /8 /2020
		VS	VS	()
		STATE OF ODISHA		//
402	ABLAPL/0006415/2020	PRAMOD KHUNTIA	K.K.GAYA	ASTARANGA /40 /2020
		VS	VS	()
		STATE OF ODISHA		//
403	ABLAPL/0006416/2020	NILAMANI NAG @ NILU	PRASANTA KUMAR SAHOO	UMERKOTE /128 /2020
		VS	VS	()
		STATE OF ODISHA		//
404	ABLAPL/0006417/2020	MANJEET SINGH @ MANJIT SINGH	S.S.RAY-2	AINTHAPALI /244 /2020
		VS	VS	()
		STATE OF ODISHA		//
405	ABLAPL/0006418/2020	SURENDRA NARAYAN RAY	BIBHU PR.DAS	DELANGA /75 /2017
		VS	VS	()
		STATE OF ODISHA		//
406	ABLAPL/0006419/2020	GOBINDA MATHA	MANOJ KUMAR JENA	KANDARPUR /71 /2020
		VS	VS	()
		STATE OF ODISHA		//
407	ABLAPL/0006420/2020	LIPU BISWAL @ ASHISH BHAJAN BISWAL	SIDHARTHA SANKAR RAY	MANGALPUR /208 /2020
		VS	VS	()
		STATE OF ODISHA		//
408	ABLAPL/0006421/2020	SUJATA GOSWAMI	PRAFULLA CHANDRA DAS	/ /0
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
409	ABLAPL/0006422/2020	STATE OF ODISHA AJAYA BEHERA VS	PRAFULLA CHANDRA DAS VS	// / /0 ()
410	ABLAPL/0006423/2020	STATE OF ODISHA ACHYUTA SAHOO VS	BIJAY KUMAR RAGADA VS	// NAKTIDEUL /36 /2020 ()
411	ABLAPL/0006424/2020	STATE OF ODISHA SARAT KUMAR JENA VS	M.SWAIN VS	// CHAULIAGANJA /160 /2020 ()
412	ABLAPL/0006425/2020	STATE OF ODISHA MANOJ KUMAR BEJ @ MANOJ BEJ VS	DEVASHIS PANDA VS	// GHASIPURA /89 /2020 ()
413	ABLAPL/0006426/2020	STATE OF ODISHA NIHARIKA MISHRA VS	DEVASHIS PANDA VS	// CAPITAL P.S. /143 /2020 ()
414	ABLAPL/0006427/2020	STATE OF ODISHA RANJU SAHOO VS	DAYANIDHI MISHRA VS	// GONDIA /90 /2020 ()
415	ABLAPL/0006428/2020	STATE OF ODISHA JACOB SINGH @ ROHIT SINGH VS	J.K.KHUNTIA VS	// BALASORE SADAR /410 /2019 ()
416	ABLAPL/0006429/2020	STATE OF ODISHA SAYED RAHEMAT ALLI VS	GOPAL KRUSHNA MOHANTY VS	// KHURDA SADAR /49 /2018 ()
417	ABLAPL/0006430/2020	STATE OF ODISHA CHINMAYA KUMAR SAHOO @ TITAN VS	SURYA NARAYAN MISHRA VS	// NIMAPADA /125 /2020 ()
418	ABLAPL/0006431/2020	STATE OF ODISHA MOHAN KUMAR SWAIN VS	M.SWAIN VS	// TANGI /91 /2020 ()
419	ABLAPL/0006432/2020	STATE OF ODISHA HARA BHOI VS STATE OF ODISHA	ANITA SAHOO VS	// SAINTALA /255 /2019 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
420	ABLAPL/0006433/2020	CHANDRA @ CHANDRAMANI JENA VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	TIHIDI /184 /2020 () //
421	ABLAPL/0006434/2020	DILLIP KUMAR MOHAPATRA VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	SINGLA /91 /2020 () //
422	ABLAPL/0006435/2020	BAPUN @ BABULU KHANDEI VS STATE OF ODISHA	L.BHUYAN VS	AGARAPADA /28 /2020 () //
423	ABLAPL/0006436/2020	SUMITRA NAYAK VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	KRUSHNA PRASAD /26 /2020 () //
424	ABLAPL/0006437/2020	MAHENDRA SAHOO @ BHIBU VS STATE OF ODISHA	SATYA RANJAN MULIA VS	JATNI P.S. /173 /2020 () //
425	ABLAPL/0006438/2020	DILLIP KUMAR MOHANTY VS STATE OF ODISHA	SATYA RANJAN MULIA VS	VIKRAMPUR /56 /2014 () //
426	ABLAPL/0006439/2020	LAXMIDHAR SAHOO VS STATE OF ODISHA	RABINDRANATH PANDA VS	BARAMBA /123 /2020 () //
427	ABLAPL/0006440/2020	NAROTAMA MANGARAJ VS STATE OF ODISHA	SARAT KUMAR JENA VS	JANKIA P.S. /113 /2020 () //
428	ABLAPL/0006441/2020	DHANI BAJINGA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	NANDAPUR /62 /2019 () //
429	ABLAPL/0006442/2020	LITUNA SENAPATI VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	PARADEEP LOCK /48 /2020 () //
430	ABLAPL/0006443/2020	MR.RATHA KHOSLA VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	DASMANTAPUR /22 /2013 () //
431	ABLAPL/0006444/2020	NATHIA @ AKSHAYA DAS	JAYAKRISHNA MOHAPATRA	/ /0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
432	ABLAPL/0006445/2020	BAPU @ SUSANTA KU JENA	JAYAKRISHNA MOHAPATRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
433	ABLAPL/0006446/2020	CHAUDHURY BEHERA	JAYAKRISHNA MOHAPATRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
434	ABLAPL/0006447/2020	SANJU @ SANJUKTA SAHOO	PRASANTA KUMAR SAHOO	LINGARAJ P.S. /73 /2020
		VS	VS	()
		STATE OF ODISHA		//
435	ABLAPL/0006448/2020	SUJATA MOHAPATRA	PRASANTA KUMAR SAHOO	LINGARAJ P.S. /73 /2020
		VS	VS	()
		STATE OF ODISHA		//
436	ABLAPL/0006449/2020	DURGA PRASAD MAHAPATRA	S.K.BHANJADEO	/ /0
		VS	VS	()
		STATE OF ODISHA		//
437	ABLAPL/0006450/2020	PRATIMA PANDA	TUKUNA KU MISHRA	KHARABEL NAGAR P.S. /110 /2020
		VS	VS	()
		STATE OF ODISHA		//
438	ABLAPL/0006451/2020	LAMBODARA PUROHIT	SARADA.P. SARANGI	BOUDH /146 /2020
		VS	VS	()
		STATE OF ODISHA		//
439	ABLAPL/0006452/2020	JUGAL KISHORE SAMAL	SARADA.P.SARANGI	BOUDH /146 /2020
		VS	VS	()
		STATE OF ODISHA		//
440	ABLAPL/0006453/2020	SEEMA NAYAK	IPSIT AUROBINDO ACHARYA	EOW,BHUBANESWAR /28 /2018
		VS	VS	()
		STATE OF ODISHA		//
441	ABLAPL/0006454/2020	SANTOSH SETHY	BICHITRA NARAYAN SATAPATHY	KUJANGA /36 /2020
		VS	VS	()
		STATE OF ODISHA		//
442	WPC(OAC)/0001857/2014	TAPASWINI MALLIK	M/S.HARA PRASAD RATH	/ /
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :08/06/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
443	WPC(OAC)/0001884/2013	STATE OF ODISHA RAJESH KUMAR HOTA VS	BIKRAM CHANDRA GHADAI VS	// // ()
444	WPC(OAC)/0002312/2015	STATE OF ODISHA RAJENDRA KUMAR BASKE VS	M/S.S.K.BHANJADEO VS	// // ()
445	WPC(OAS)/0000012/2018	STATE OF ODISHA SUNITA SAHU VS	RAMA NARAYAN ACHARYA VS	// // ()
446	CONTC(CPC)/0000462/2017	PRINCIPAL SECY.TO GOVTOF ODISHA SATYANANDA MOHAPATRA VS PRADEEP KUMAR JENA, I.A.S, COMMNR.CUM SECY.	M/S.J.K.LENKA VS	// // () //

ORISSA HIGH COURT

MISC CASES FILED on :08/06/2020

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	3/2020 ADMLS/2/2020	ALEXANDER THE GREAT CARRIES CORP-MP	B.N.MOHANTY
2	58/2020 SA/196/1996	MD.KARAM-MP	M/S ASHOK MUKHERJII, G. MUKHARJEE,P. MUKHERJEE
3	84/2020 CMAPL/119/2012	M/S.HOTEL SHARADA-MP	MIHIR KU MALLICK
4	118/2020 TRP(C)/111/2020	AHALYA BEHERA@DALEI-MP	SURESH KUMAR JENA
5	140/2020 WPC(OAC)/1857/2014	TAPASWINI MALLIK-MP	M/S.HARA PRASAD RATH
6	141/2020 WPC(OAC)/1884/2013	RAJESH KUMAR HOTA-MP	BIKRAM CHANDRA GHADEI
7	156/2020 RPFAM/101/2020	JAMES RAMESH PAN-MP	ASHUTOSH MOHANATA
8	362/2020 CRLREV/291/2020	BAPUN DHANGADAMAJHI-MP	SANGRAM KESHARI ROUT
9	363/2020 CRLREV/399/2019	KUSHA CHANDRA BEHERA-MP	SIDHANT DWIBEDI
10	365/2020 CRLREV/295/2020	BAIDYANATH SINGH-MP	J.K.KHUNTIA
11	366/2020 CRLREV/295/2020	BAIDYANATH SINGH-MP	J.K.KHUNTIA
12	367/2020 CRLREV/295/2020	BAIDYANATH SINGH-MP	J.K.KHUNTIA
13	385/2020 CMP/383/2020	NABA KUMAR SHAW-MP	BANSHIDHAR BAUG
14	432/2020 FAO/543/2020	DIVISIONAL MANAGER, NATIONAL INSURANCE CO.LTDMP	PRANMOD KU.TRIPATHY
15	433/2020 FAO/542/2020	DIVISIONAL MANAGER, NATIONAL INSURANCE CO.LTDMP	PRASANTA KUMAR MAHALI
16	434/2020 FAO/542/2020	DIVISIONAL MANAGER, NATIONAL INSURANCE CO.LTDMP	PRASANTA KUMAR MAHALI
17	435/2020 FAO/541/2020	DIVISIONAL MANAGER, NATIONAL INSURANCE CO.LTDMP	PRASANTA KUMAR MAHALI
18	436/2020 FAO/547/2020	CHANDRA SEKHAR PANDA-MP	MANOJ KUMAR MOHANTY
19	437/2020 FAO/547/2020	CHANDRA SEKHAR PANDA-MP	MANOJ KUMAR MOHANTY
20	438/2020 FAO/548/2020	NRUSINGHA CHARAN SAHOO-MP	MANOJ KUMAR MOHANTY
21	439/2020 FAO/548/2020	NRUSINGHA CHARAN SAHOO-MP	MANOJ KUMAR MOHANTY
22	440/2020 FAO/549/2020	JAYANTI DAS-MP	KALPATARU PANIGRAHI
23	487/2020 BLAPL/1664/2020	GOPAL GUPTA-MP	CHINMAYA MOHANTY
24	488/2020 BLAPL/201/2020	SUNIL KUMAR KESHARI-MP	DIPTI RANJAN BHOKTA
25	489/2020 BLAPL/8676/2019	TRIPATY MOHANTY-MP	M/S.DEVASHIS PANDA
26	490/2020	MD. SAHID @ MD. SAYEED-MP	SIDHARTHA DAS

27	BLAPL/3911/2020 491/2020	MD.SAGIR @ SAGIR @ JIG JIG-MP	SIDHARTHA DAS
28	BLAPL/3912/2020 494/2020	CHANDRAKANTI MEHER-MP	MANAS CHAND
29	BLAPL/11323/2019 495/2020	PRAHALLADA SISA-MP	PRASANTA KUMAR NANDA
30	BLAPL/11018/2019 496/2020	SOMANATH KHARA @ MAHES @ HADU-MP	PRASANTA KUMAR NANDA
31	BLAPL/519/2020 497/2020	B. SANTOSH RAO @ BUCHI PATRA-MP	M/S ALOK KUMAR PANDA
32	BLAPL/9607/2019 498/2020	BANAJA KUMAR NAHAK-MP	SATYABRATA PRADHAN
33	BLAPL/2661/2020 499/2020	SUNADHAR HANTAL-MP	BABITA SAHU
34	BLAPL/2295/2019 500/2020	PABITRA KHATEI-MP	DEVASHIS PANDA
35	BLAPL/3930/2020 529/2020	SAROJ KUMAR PATTANAYAK @ SURAJ PATTANAYAK-MP	ARUNAKAR GAYA
36	ABLAPL/5963/2020 531/2020	BHAGABAN SAHOO-MP	RAMESH CHANDRA BEHERA
37	ABLAPL/6374/2020 534/2020	JEEBANANDA MAHARANA-MP	ALOK KUMAR PANDA
38	ABLAPL/4481/2020 597/2020	PARADIP PORT TRUST-MP	PRADEEP KUMAR ROUT
39	WA/218/2020 598/2020	BOARD OF DIRECTORS-MP	RAMAKANTA MOHANTY
40	WA/318/2020 599/2020	BOARD OF DIRECTORS-MP	RAMAKANTA MOHANTY
41	WA/318/2020 600/2020	DEBENDRA KUMAR PADHI-MP	ASHOK MOHANTY
42	WA/294/2020 601/2020	ODISHA GRAMYA BANK-MP	SAROJ KUMAR DAS
43	WA/74/2020 602/2020	STATE OF ODISHA-MP	ADDL.GOV'T ADVOCATE
44	WA/319/2020 603/2020	STATE OF ODISHA-MP	ADDL.GOV'T ADVOCATE
45	WA/319/2020 604/2020	STATE OF ODISHA-MP	SR.STANDING COUNSEL
46	WA/320/2020 605/2020	STATE OF ODISHA-MP	SR.STANDING COUNSEL
47	WA/320/2020 606/2020	STATE OF ODISHA-MP	SR.STANDING COUNSEL
48	WA/320/2020 607/2020	STATE OF ODISHA-MP	SR.STANDING COUNSEL
49	WA/320/2020 608/2020	STATE OF ODISHA-MP	SR.STANDING COUNSEL (S AND ME)
50	WA/321/2020 609/2020	STATE OF ODISHA-MP	SR.STANDING COUNSEL (S AND ME)
51	WA/321/2020 610/2020	STATE OF ODISHA-MP	SR.STANDING COUNSEL (S AND ME)
52	WA/321/2020 611/2020	STATE OF ODISHA-MP	SR.STANDING COUNSEL (S AND ME)
53	WA/321/2020 612/2020	STATE OF ODISHA-MP	SR.STANDING COUNSEL (S AND ME)
54	WA/322/2020 613/2020	STATE OF ODISHA-MP	SR.STANDING COUNSEL (S AND ME)
55	WA/322/2020 614/2020	STATE OF ODISHA-MP	SR.STANDING COUNSEL (S AND ME)
56	WA/322/2020 615/2020	STATE OF ODISHA-MP	SR.STANDING COUNSEL (S AND ME)
57	WA/322/2020 635/2020	KAILASH BEHERA-MP	TRILOCHAN PANIGRAHI
	CRLMC/1078/2020		

58	636/2020 CRLMC/1060/2020	KAMALAKANTA TRIPATHY@BABULI-MP	DEVASHIS PANDA
59	638/2020 MACA/417/2020	KULAMANI DAS-MP	PABITRA KUMAR NAYAK
60	639/2020 MACA/418/2020	MANORANJAN MALLICK-MP	PABITRA KUMAR NAYAK
61	640/2020 MACA/419/2020	DIVISIONAL MANAGER, NATIONAL INSURANCE CO.LTD-MP	SUBRAT SATPATHY
62	641/2020 MACA/420/2020	THE DIVISIONAL MANAGER, ORIENTAL INSURANCE CO.LTD-MP	SUBRAT SATPATHY
63	642/2020 MACA/421/2020	DIVISIONAL MANAGER, NATIONAL INSURANCE CO.LTD-MP	SUBRAT SATPATHY
64	643/2020 MACA/422/2020	THE DIVISIONAL MANAGER, ORIENTAL INSURANCE CO.LTD-MP	SUBRAT SATPATHY
65	644/2020 MACA/423/2020	DIVISIONAL MANAGER, NATIONAL INSURANCE CO.LTD-MP	PRASANTA KUMAR MAHALI
66	645/2020 MACA/424/2020	SR.DIVISIONAL MANAGER,NATIONAL INSURANCE-MP	PRASANTA KUMAR MAHALI
67	647/2020 MACA/425/2020	NILIMA DEHURI-MP	PRADEEP KU.MISHRA
68	648/2020 MACA/430/2020	MAGMA H.D.I GENERAL INSURANCE COMPANY LTD.-MP	ADAM ALI KHAN
69	649/2020 MACA/392/2020	THE DIVISIONAL MANAGER, ORIENTAL INSURANCE CO.LTD-MP	SUBRAT SATPATHY
70	650/2020 MACA/391/2020	THE ORIENTAL INSURANCE CO.LTD-MP	S.SATPATHY
71	651/2020 MACA/353/2020	DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD-MP	SUBRAT SATPATHY
72	687/2020 CRLA/392/2018	SANATAN SAHOO-MP	GHANASHYAM MUDULI
73	688/2020 CRLA/780/2018	S.DAMBA DORA-MP	SURAJ MOHANTY
74	690/2020 CRLA/289/2013	TIKINA@BHAGIRATHI SE-MP	M/S.RAJJEET ROY
75	691/2020 CRLA/452/2015	NIRNAJAN NAIK-MP	M/S.BIJAYA KUMAR RAGADA
76	692/2020 CRLA/469/2015	SUNIL SETHI-MP	M/S.UDIT RANJAN JENA
77	693/2020 CRLA/340/2020	GANESH MALI @ PAEL-MP	SUBASH CHANDRA SAHOO
78	694/2020 CRLA/605/2019	RAMESH KUMAR MOHANTY@KUNA MOHANTY-MP	MANAS CHAND
79	695/2020 CRLA/457/2016	KUNA BHOI-MP	M/S.B.B.ROUTRAY
80	696/2020 CRLA/340/2020	GANESH MALI @ PAEL-MP	SUBASH CHANDRA SAHOO
81	697/2020 CRLA/340/2020	GANESH MALI @ PAEL-MP	SUBASH CHANDRA SAHOO
82	698/2020 CRLA/341/2020	MANGALSAI BHATRA-MP	SURYAKANTA DWIBEDI
83	699/2020 CRLA/341/2020	MANGALSAI BHATRA-MP	SURYAKANTA DWIBEDI
84	700/2020 CRLA/341/2020	MANGALSAI BHATRA-MP	SURYAKANTA DWIBEDI
85	6365/2020 WP(C)/7620/2015	SUDHIR KAPARDAR-MP	M/S.SUBRAT SATPATHY
86	6366/2020 WP(C)/13776/2020	KAIBALYA SHANDHA-MP	DEBASIS NAYAK
87	6367/2020 WP(C)/13780/2020	PRATIMA ROUT-MP	BHAGABAN BEHERA
88	6368/2020 WP(C)/13791/2020	AKHAYA KUMAR ASHE-MP	RAMA CHANDRA JENA
89	6369/2020	NIRMAL KUMAR MOHANTY-MP	RAMA CHANDRA JENA

90	WP(C)/13792/2020 6370/2020	BHARAT ALUMINIUM CO. LTD.-MP	SARADA PRASANNA SARANGI
91	WP(C)/13793/2020 6371/2020	RAJIB SARKAR-MP	RAMA CHANDRA JENA
92	WP(C)/13794/2020 6372/2020	JOGENDRA NATH TIWARI-MP	RAMA CHANDRA JENA
93	WP(C)/13795/2020 6373/2020	NIKHIL CHANDRA ASHE-MP	RAMA CHANDRA JENA
94	WP(C)/13796/2020 6374/2020	JATINDRA NATH DAS-MP	RAMA CHANDRA JENA
95	WP(C)/13797/2020 6375/2020	GHANASHYAM GUPTA-MP	RAMA CHANDRA JENA
96	WP(C)/13798/2020 6376/2020	RADHASHYAM GUPTA-MP	RAMA CHANDRA JENA
97	WP(C)/13799/2020 6377/2020	ARUN KUMAR SETHI-MP	RAMA CHANDRA JENA
98	WP(C)/13800/2020 6378/2020	RANJAN KUMAR BHOI-MP	RAMA CHANDRA JENA
99	WP(C)/13801/2020 6379/2020	PANKAJINI DASH-MP	RAMA CHANDRA JENA
100	WP(C)/13802/2020 6380/2020	ABHIMANYU MAHAKUD-MP	RAMA CHANDRA JENA
101	WP(C)/13803/2020 6381/2020	SUSANTA KUMAR SAHU-MP	RAMA CHANDRA JENA
102	WP(C)/13804/2020 6382/2020	SASAH BHUSAN BARIK-MP	RAMA CHANDRA JENA
103	WP(C)/13805/2020 6383/2020	SAROJ KUMAR SA-MP	AMITAV DAS
104	WP(C)/13806/2020 6384/2020	SK.YUNUSH-MP	RAMA CHANDRA JENA
105	WP(C)/13807/2020 6385/2020	SK.NURUDDIN-MP	RAMA CHANDRA JENA
106	WP(C)/13809/2020 6386/2020	ORITECH SYSTEMS-MP	SAMIR KUMAR MISHRA
107	WP(C)/13810/2020 6387/2020	JADUNATH SENAPATI-MP	RAMA CHANDRA JENA
108	WP(C)/13811/2020 6388/2020	RAJIB KUMAR MAHAKUD-MP	N.K.SAHU
109	WP(C)/13813/2020 6389/2020	STATE OF ODISHA-MP	SR.STANDING COUNSEL (S AND ME)
110	WP(C)/13815/2020 6390/2020	M/S.SABITA ENTERPRISES-MP	SACHIDANANDA DASH
111	WP(C)/13816/2020 6391/2020	BHABAGRAHI MAJHI-MP	BISWABIHARI MOHANTY
112	WP(C)/13818/2020 6392/2020	SHAIKH TAJMUL HOK-MP	BISWABIHARI MOHANTY
113	WP(C)/13819/2020 6393/2020	PRASAN KUMAR BEHERA-MP	KANANBALA ROY CHOUDHURY
114	WP(C)/13820/2020 6395/2020	PRAVATI BAL-MP	BISWABIHARI MOHANTY
115	WP(C)/13821/2020 6396/2020	SISIR RANJAN PATTNAIK-MP	KANANBALA ROY CHOUDHURY
116	WP(C)/13215/2020 6397/2020	SARASWATI DASH-MP	BISWABIHARI MOHANTY
117	WP(C)/13822/2020 6398/2020	HRUDANANDA SAMAL-MP	KANANBALA ROY CHOUDHURY
118	WP(C)/13216/2020 6400/2020	HIMANSU BHUSAN MISHRA-MP	BISWABIHARI MOHANTY
119	WP(C)/13823/2020 6401/2020	SUPTIMAYEE ACHARYA-MP	M/S.RAKESH SAHU
120	WP(C)/20808/2019 6402/2020	LIPTIRANI PRADHAN-MP	BISWABIHARI MOHANTY
	WP(C)/13825/2020		

121	6403/2020 WP(C)/13829/2020	PUSPANJALI SENAPATI-MP	BISWABIHARI MOHANTY
122	6404/2020 WP(C)/13831/2020	BINAPANI TRIPATHY-MP	BISWABIHARI MOHANTY
123	6405/2020 WP(C)/13832/2020	SRIKANT PARIDA-MP	KISHORE KUMAR MISHRA
124	6406/2020 WP(C)/13833/2020	SATYABRATA SWAIN-MP	BISWABIHARI MOHANTY
125	6407/2020 WP(C)/3583/2017	SHOBNATHRAM JAISWAL ALIAS SOBHANATH JAISWAL	SUBBHAGYA S.DAS
126	6408/2020 WP(C)/13834/2020	TAPAS KUMAR PARIDA-MP	KISHORE KUMAR MISHRA
127	6409/2020 WP(C)/13835/2020	CHIRASMITA NAYAK-MP	BISWABIHARI MOHANTY
128	6412/2020 WP(C)/13837/2020	SUVASMITA PATI-MP	BISWABIHARI MOHANTY
129	6413/2020 WP(C)/13839/2020	TRUPTIRANI SAHOO-MP	BISWABIHARI MOHANTY
130	6414/2020 WP(C)/12432/2020	SUNAKAR PRADHAN-MP	DEBA RANJAN MOHAPATRA
131	6415/2020 WP(C)/10561/2018	THE SUPERINTENDENT OF POST OFFICES-MP	M/S.ANUP KUMAR BOSE
132	6416/2020 WP(C)/12700/2020	NIRMAL KUMAR NAYAK-MP	MANOJ KUMAR MOHANTY
133	6417/2020 WP(C)/13841/2020	PRATIMA PRADHAN-MP	BISWABIHARI MOHANTY
134	6418/2020 WP(C)/13843/2020	MAMATA MANJARI BISWAL-MP	BISWABIHARI MOHANTY
135	6419/2020 WP(C)/25755/2014	SANJAYA KU.MISHRA-MP	M/S.SANJAY KU.SAMANTARAY
136	6420/2020 WP(C)/25756/2014	ASHALATA MOHAPATRA-MP	M/S.SANJAY KU.SAMANTARAY
137	6421/2020 WP(C)/13845/2020	MINI NAIK-MP	SUJATA JENA
138	6422/2020 WP(C)/25757/2014	SAMAR BILAS PATTNAIK-MP	M/S.SANJAY KU.SAMANTARAY
139	6423/2020 WP(C)/23968/2014	SAROJ KU.MOHAPATRA-MP	M/S.SANJAY KU.SAMANTARAY
140	6424/2020 WP(C)/23969/2014	AJAYA K.BHANJA-MP	M/S.SANJAY KU.SAMANTARAY
141	6425/2020 WP(C)/13846/2020	INTEGRATED KATAK YOUTH AMITY TELUGU ASSOCIATION	SONSHYBALSAMEENA
142	6426/2020 WP(C)/7876/2018	J.NAGARJUNA RAO-MP	MR P.CH.NAYAK,R.N.PARIJA,S.K.ROUT,A.K.PATRAM
143	6427/2020 WP(C)/5632/2020	PRAMOD KUMAR DASH @ PRAMOD CHANDRA DASH-MP	M/S.PRADEEP KUMAR MOHAPATRA
144	6428/2020 WP(C)/13852/2020	ABHISHEK ENTERPRISES-MP	SOUBHAGYA S.DAS
145	6429/2020 WP(C)/13854/2020	GAGAN CHANDRA DAS-MP	SANJEEV UDGATA
146	6430/2020 WP(C)/13860/2020	GOBINDA BHUYAN-MP	SARAT CHANDRA MISHRA
147	6431/2020 WP(C)/11691/2009	DHRUBA KU.JAIN-MP	D.P.MOHANTY
148	6432/2020 WP(C)/13864/2020	PRADEEP KUMAR BISWAL-MP	PARTHA SARATHI NAYAK
149	6433/2020 WP(C)/13866/2020	BABA JAGADISWAR PANI PANCHAYAT, BENIPURIA-MP	PRAFULLA KUMAR MOHAPATRA
150	6434/2020 WP(C)/13868/2020	SUDHANSU SEKHAR DALAI-MP	PRAVAT RANJAN DASH
151	6435/2020 WP(C)/13875/2020	PARTHA SARATHI PRADHAN-MP	SANJAY KUMAR MISHRA
152	6436/2020	CHIEF COMMISSIONER-MP	M/S.BIMBISAR DASH

153	WP(C)/14079/2017 6437/2020	RAHIM KHAN-MP	MANOJ KUMAR PATI
154	WP(C)/13876/2020 6438/2020	PRASHANTA KU PATEL-MP	MR.SATYABRATA MOHANTY,MISS.SASWATI MOHANTY
155	WP(C)/10887/2016 6442/2020	GAYATRI MISSION SHAKTI FEDERATION JODA (T)-MP	PRAFULLA KUMAR RATH
156	WP(C)/12236/2020 6443/2020	MANJULATA PRUSTY-MP	SAMIR KUMAR MISHRA
157	WP(C)/13887/2020 6444/2020	M/S.SERAJUDDIN AND CO-MP	ARNAV DASH
158	WP(C)/13886/2020 6445/2020	BIRANCHI NARAYAN SAMANTARAY-MP	NIRANJAN LENKA
159	WP(C)/13889/2020 6446/2020	RAMESH CHANDRA ROUT-MP	A.PATTANAIK
160	WP(C)/13892/2020 6447/2020	BHRAMARA MALLIK-MP	PRASANNA KUMAR MISHRA
161	WP(C)/13922/2020 6448/2020	PANDABA MALLIK-MP	PRASANNA KUMAR MISHRA
162	WP(C)/13927/2020 6449/2020	BIDYADHAR MALLIK-MP	PRASANNA KUMAR MISHRA
163	WP(C)/13930/2020 6450/2020	PABITRA BISWAL-MP	GYANENDRA CHANDRA SWAIN
164	WP(C)/13933/2020 6451/2020	JYOTSNA MALLIK-MP	PRASANNA KUMAR MISHRA
165	WP(C)/13934/2020 6452/2020	DUSASAN MALLIK-MP	PRASANNA KUMAR MISHRA
166	WP(C)/13935/2020 6453/2020	BIDYUT KUMAR PANIGRAHI-MP	SURAJ MOHANTY
167	WP(C)/13937/2020 6454/2020	GADADHARA MALLIK-MP	PRASANNA KUMAR MISHRA
168	WP(C)/13938/2020 6455/2020	M/S. JAY JAGANNATH CONTRACT WORKS-MP	BIPLAB MOHANTY
169	WP(C)/13939/2020 6456/2020	SRIRAM MALLIK-MP	PRASANNA KUMAR MISHRA
170	WP(C)/13941/2020 6457/2020	PRAVAKAR MALLIK-MP	PRASANNA KUMAR MISHRA
171	WP(C)/13942/2020 6458/2020	RATNAKAR PRADHAN-MP	SUKANTA KUMAR DALAI
172	WP(C)/13943/2020 6459/2020	SUSANTA KUMAR MALLIK-MP	SUKANTA KUMAR DALAI
173	WP(C)/13946/2020 6460/2020	ANANTA MANDAL-MP	KHIROD K.ROUT
174	WP(C)/13948/2020 6461/2020	LAXMIDHAR JENA-MP	SUKANTA KUMAR DALAI
175	WP(C)/13950/2020 6462/2020	SUBASH KUMAR ROUT-MP	SUKANTA KUMAR DALAI
176	WP(C)/13952/2020 6463/2020	M.SIMANCHALA DORA-MP	ADITYA PRASAD RATH
177	WP(C)/13954/2020 6464/2020	DAMBARU MALLIK-MP	PRASANNA KUMAR MISHRA
178	WP(C)/13957/2020 6465/2020	SABITA PUSTI-MP	APARES BHOI
179	WP(C)/7524/2020 6466/2020	SAMAR KUMAR ROUT-MP	APARESH BHOI
180	WP(C)/13958/2020 6467/2020	BIJAYA KUMAR BAGHA-MP	SUKANTA KUMAR DALAI
181	WP(C)/21124/2019 6468/2020	SUJIT KUMAR JENA-MP	M/S.SUKANTA KU.DALAI
182	WP(C)/21477/2019 6469/2020	AKSHAYA KUMAR SATAPATHY-MP	SUKANTA KUMAR DALAI
183	WP(C)/21128/2019 6470/2020	SANJUKTA BARAL-MP	M/S.SUKANTA KUMAR DALAI
	WP(C)/2416/2020		

184	6471/2020 WP(C)/26771/2019	DUSMANTA NAG-MP	SUKANTA KUMAR DALAI
185	6472/2020 WP(C)/26610/2019	SURENDRA PATEL-MP	SUKANTA KUMAR DALAI
186	6473/2020 WP(C)/26596/2019	UPENDRA KUMAR SAHU-MP	SUKANTA KUMAR DALAI
187	6474/2020 WP(C)/26806/2019	DURYODHAN DAS-MP	SUKANTA KUMAR DALAI
188	6475/2020 WP(C)/27129/2019	UMESH CHANDRA SUNA-MP	M/S.SUKANTA KUMAR DALAI
189	6476/2020 WP(C)/27128/2019	SHIBA KUMAR BHOI-MP	M/S.SUKANTA KUMAR DALAI
190	6477/2020 WP(C)/26614/2019	RAGHABENDRA SAA-MP	SUKANTA KUMAR DALAI
191	6478/2020 WP(C)/26606/2019	RAJANIKANTA PATEL-MP	SUKANTA KUMAR DALAI
192	6479/2020 WP(C)/26599/2019	PRABHAT KUMAR TIWARI-MP	SUKANTA KUMAR DALAI
193	6480/2020 WP(C)/26603/2019	RAJ KUMAR SUNANI-MP	SUKANTA KUMAR DALAI
194	6481/2020 WP(C)/26341/2019	DEBILAL NAIK-MP	SUKANTA KUMAR DALAI
195	6482/2020 WP(C)/26797/2019	SANJIVAN BAG-MP	SUKANTA KUMAR DALAI
196	6483/2020 WP(C)/26347/2019	BHARAT BHUSAN MUND-MP	SUKANTA KUMAR DALAI
197	6484/2020 WP(C)/28891/2019	GOPAL BAG-MP	M/S.SUKANTA KUMAR DALAI
198	98/2020 CONTC/685/2020	MANGULU CH.MOHANTA-MP	
199	364/2020 CRLREV/723/2019	STATE OF ODISHA-MP	
200	492/2020 BLAPL/7523/2019	PANKAJ KUMAR MISHRA-MP	
201	493/2020 BLAPL/8186/2019	MANOJ KUMAR YADAB-MP	
202	530/2020 ABLAPL/2653/2020	ANANTA PRASAD MEHER-MP	
203	532/2020 ABLAPL/5757/2020	GOPINATH ROUT-MP	
204	533/2020 ABLAPL/5800/2020	PRASANTA KUMAR PARIDA-MP	
205	535/2020 ABLAPL/3486/2020	MD.PAPPU @ PAPPU KHAN-MP	
206	646/2020 MACA/393/2019	D.M.,ORIENTAL INSURANCE CO.LTD-MP	
207	6394/2020 WP(C)/13237/2020	SABARA BISWAL-MP	
208	6399/2020 WP(C)/16000/2016	TARUN SINGH ADJUAD-MP	S.K.JOSHI
209	6410/2020 WP(C)/10220/2015	GENERAL MANAGERP EAST COAST RAILWAY-MP	SOUBHAGYA S.DAS
210	6411/2020 WP(C)/10220/2015	GENERAL MANAGERP EAST COAST RAILWAY-MP	
211	6439/2020 WP(C)/12370/2013	G.S.,ODISHA GRAMYA-MP	TANMAY MISHRA
212	6440/2020 WP(C)/22690/2012	GENERAL SECY,BAITARA-MP	TANMAY MISHRA
213	6441/2020 WP(C)/19307/2009	SARAT KU.PODHURIA-MP	